

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1199/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: J. J. Plastalloy Private Limited  
 V/s.  
 Daman Polmers India Pvt. Ltd.

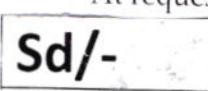
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Mr. MATSEK M&I i/s KEYSTONE DAMNERS	{ for PETITIONER	

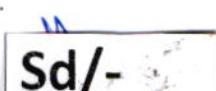
ORDER

CP No.1199/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 28.11.2017.

  
**Sd/-**

V. NALLASENAPATHY  
 Member (Technical)

  
**Sd/-**

B.S.V. PRAKASH KUMAR  
 Member (Judicial)